

CENTRAL ELECTRICITY REGULATORY COMMISSION
6th, 7th & 8th Floors, Tower B, World Trade Centre,
Nauroji Nagar, New Delhi-110029
Ph: Fax: 011-20904365

No. L-7/1/0S44(59)-CERC-

Date: 06th November, 2025

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Appointment of Consultants) (Sixth Amendment) Regulations, 2025.

In exercise of power conferred under sub-section (3) of Section 178 of the Electricity Act, 2003 read with Electricity (Procedure for Previous Publication) Rules, 2005 and Regulation 58(8) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023, the comments/suggestions on “Draft Central Electricity Regulatory Commission (Appointment of Consultants) (Sixth Amendment) Regulations, 2025” were invited by the Commission.

2. In this regard, it has been decided by the Commission to schedule a public hearing on 12st November, 2025, 12:00 Hrs onwards through video conference as per the following details: -

Date	Venue	Time	Link to Join
12.11.2025	Online, through Video Conferencing	12:00 Hrs	Link will be made available on CERC website in advance

3. A line of confirmation about the participation in the hearing would be highly appreciated. Participants interested in making a presentation are requested to submit a copy in advance to email address given below. It is requested that the name of the participant(s) may please be communicated to the undersigned in advance by email to ecourtastt101@cercind.gov.in and raam@cercind.gov.in.

4. To support the ease of arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may please be registered on the SAUDAMINI Portal after clicking Public Hearing Registration Hyperlink on its Homepage (www.cerc-e-filing.gov.in).

Sd-
(Harpreet Singh Pruthi)
Secretary, CERC